

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-1403/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.06.2018**

NAME OF THE PARTIES: Sanidhya Industries LLP

v/s.

Simrut Foods & Hospitality Pvt. Ltd.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

6. C.P. (IB)-1403/(MB/2018)

The counsel for both sides present. It is reported that there is similar matter against the fight by the same Corporate Debtor and counsel requested for tagging along both the matters. This bench directed them to take appropriate steps.

List this matter on 20.06.2018.

Sdl-

V. NALLASENAPATHY
Member (Technical)
Date : 13.06.2018

Sdl-

BHASKARA PANTULA MOHAN
Member (Judicial)